

समाज कल्याण विभाग में राज्य मंत्री  
(डा० श्रीमती फूलरेणु गुहा) : (क) भारत  
सरकार का ग्रामी तब रिपोर्ट प्राप्त नहीं हुई  
है ।

(ख) प्रश्न नहीं उठा ।

†[THE MINISTER OF STATE IN  
THE DEPARTMENT OF SOCIAL  
WELFARE (DR. SHRIMATI PHUL-  
RENU GUHA): (a) The report has  
not been received by the Government  
of India so far.

(b) Does not arise.]

#### FERTILIZER PLANT AT KORBA

138. SHRI BHUPINDER SINGH:  
Will the Minister of PETROLEUM  
AND CHEMICALS be pleased to state:

(a) the total financial loss incurred  
by the Fertilizer Corporation of India  
as a result of the abandonment of the  
proposed Fertilizer Plant at Korba  
(M.P.);

(b) when was the final decision to  
abandon the plant project taken by  
the Government of India;

(c) whether the Corporation incur-  
red any expenditure on this project  
even after the decision to abandon the  
project was conveyed to them; and

(d) if so, what is the expenditure  
so incurred and the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS AND OF PLANNING  
AND SOCIAL WELFARE (SHRI K.  
RAGHURAMAIAH): (a) and (b) The  
decision to abandon the project was  
taken in July, 1965. The resulting  
financial loss upto the 31st March,  
1967 is Rs. 107.44 lakhs. It may, how-  
ever, be added that the Fertilizer Cor-  
poration of India has been asked to  
revise the earlier report for the Korba  
Project on the basis of 600 tonnes of  
ammonia and 1000 tonnes of urea per  
day and to reconsider the question of  
location of the site from the point of  
view of availability of good coal for  
the requirements of the plant.

(c) Yes.

† [ ] English translation.

(d) The expenditure incurred after  
July, 1965, works out to Rs. 27 lakhs.  
This relates to the salaries and wages  
etc. of staff maintained to look after  
the assets of the Korba Division, dep-  
reciation on assets, interest on capital  
invested and freight on surplus mate-  
rial transferred to other Units/Divi-  
sions of the Corporation.

#### PUBLIC SECTOR UNDERTAKINGS

139. SHRI BHUPINDER SINGH:  
Will the Minister of FINANCE be  
pleased to state:

(a) whether it is a fact that in a  
number of public sector undertakings  
there is no system of internal audit in  
vogue nor is there an Manual laying  
down the detailed procedure for com-  
pilation and maintenance of accounts;

(b) if so, the reasons therefor; and

(c) whether the Government of  
India propose to issue any instructions  
to such undertakings in this regard?

THE DEPUTY PRIME MINISTER  
AND MINISTER OF FINANCE (SHRI  
MORARJI R. DESAI): (a) to (c)  
The importance of proper system of  
internal audit in Public Enterprises  
and the compilation of Accounting  
Manuals by them has always been re-  
cognised and the Enterprises have  
been advised to take necessary steps  
in these directions. Out of 45 Compa-  
nies in respect of which information is  
available in the Central Government  
Audit Report (Commercial) 1967, 35  
had introduced internal audit and 32  
had compiled Accounting Manuals by  
the end of 1965-66. While improve-  
ments in these matters are being con-  
tinuously sought to make these com-  
prehensive and effective, action is also  
being taken to see that similar mea-  
sures are adopted by the enterprises  
who have not already done so.

#### DEVELOPMENT OF BACKWARD AREAS IN MADHYA PRADESH

140. SHRI K. C. BAGHEL: Will the  
Minister of PLANNING be pleased to  
state:

(a) the amount allocated by Gov-  
ernment to Madhya Pradesh for the  
development of backward areas during  
1966-67; and